

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**EXCISE DIVISION BENCH****COURT NO. : 2 ROOM NO. : 405****DATED : 05/12/2017**

DAY : Tuesday

CORAM:

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

| <u>SNo.</u> | <u>CASE No.</u> | <u>APPELLANT/RESPONDENT</u> | <u>REPRESENTATIVES</u> | <u>REMARKS</u> |
|-------------------------------|------------------------|--|-------------------------------|-----------------------|
| <u>REGULAR MATTERS</u> | | | | |
| 1 | E/823/2007 | CCE MUMBAI - II -Vs- Bharat Petroleum Corpn. Ltd. | DR/IP | * No Notice |
| 2 | E/921/2007 | Kalyani Carpenter Special Steels Ltd. -Vs- CCE PUNE III | M.H.Patil /DR | * No Notice |
| 3 | E/403/2008 | CCE PUNE III -Vs- Kalyani Carpenter Special Steels Ltd. | DR/CEN-EX SERVICES | * No Notice |
| | E/CROSS/83/2008 | | | |
| 4 | E/991/2007 | . Jay Monofilaments Pvt. Ltd. -Vs- CCE THANE II | M. Neerav & Associates /DR | * |
| 5 | E/992/2007 | Shri. Pankaj Rungta -Vs- CCE THANE II | M. Neerav & Associates /DR | * |
| 6 | E/1019/2007 | Crompton Greaves Ltd. -Vs- CCE Mumbai III | Nitin N.Mehta /DR | * No Notice |
| | E/CROSS/195/2007 | | | |
| 7 | E/1058/2007 | . Nageshwar Enterprises -Vs- CCE NASHIK | M.H.Patil /DR | * No Notice |
| 8 | E/1274/2007 | CCE NASHIK -Vs- Nageshwar Enterprises | DR/IP | * |
| | E/CROSS/235/2007 | | | |
| 9 | E/515/2008 | . Nageshwar Enterprises -Vs- CCE NASHIK | M.H.Patil /DR | * No Notice |
| 10 | E/305/2009 | Nageshwar Enterprises -Vs- CCE NASHIK | M.H.Patil /DR | * No Notice |
| 11 | E/1394/2007 | . Sika India Private Limited. -Vs- CCE GOA | Gajendra Jain /DR | * No Notice |
| 12 | E/52/2009 | Sika India Private Limited -Vs- CCE GOA | IP/DR | * No Notice |
| 13 | E/627/2008 | . Jai Jyotawali Steel Pvt. Ltd. | IP/DR | * |

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|----|------------------|--|---------------------|----------------|
| | | -Vs- CCE THANE I | | |
| 14 | E/920/2008 | CCE AURANGABAD -Vs- Jalna Siddhivinayak Alloya Pvt. Ltd. | DR/IP | * |
| | E/CROSS/157/2008 | | | |
| 15 | E/921/2008 | CCE AURANGABAD -Vs- Maui Steels Pvt. Ltd. | DR/IP | * |
| | E/CROSS/9/2009 | | | |
| 16 | E/1216/2008 | Concept Pharmaceuticals Limited -Vs- CCE AURANGABAD | D.R. Gadekar /DR | * Issue Notice |
| 17 | E/1217/2008 | Concept Pharmaceuticals Limited -Vs- CCE AURANGABAD | D.R. Gadekar /DR | * Issue Notice |
| 18 | C/501/2009 | Karthik Inductions Ltd. -Vs- CCE GOA | V.M.Doiphode /DR | * FRESH MATTER |
| 19 | C/502/2009 | B. Raghavendra -Vs- CCE GOA | V.M.Doiphode /DR | * FRESH MATTER |
| 20 | E/594/2009 | Karthik Inductions Ltd. -Vs- CCE GOA | V.M.Doiphode /DR | * FRESH MATTER |
| 21 | E/595/2009 | B. Raghavendra -Vs- CCE GOA | V.M.Doiphode /DR | * FRESH MATTER |
| 22 | E/574/2009 | Shri Kishan Kumar Agrawal -Vs- CCE NASHIK | Sailesh P.Sheth /DR | * FRESH MATTER |
| 23 | E/598/2009 | Nasik Strips Pvt. Ltd. -Vs- CCE NASHIK | Sailesh P.Sheth /DR | * FRESH MATTER |
| 24 | E/576/2009 | CCE THANE I -Vs- Krishna Processors & Industries Pvt. Ltd. | DR/IP | * FRESH MATTER |
| 25 | E/577/2009 | Gopaldas Vishram & Co. Ltd. -Vs- CCE MUMBAI - IV | Nitin N.Mehta /DR | * Issue Notice |
| 26 | E/580/2009 | CNH Industrial (India) Pvt Ltd (Earlier known as New Holland Fiat (India) Pvt. Ltd.) -Vs- CCE MUMBAI - II | V. Sridharan, /DR | * FRESH MATTER |
| 27 | E/582/2009 | CCE PUNE I -Vs- 1] Gautam Salecha | DR/IP | * FRESH MATTER |
| 28 | E/625/2009 | CCE PUNE II -Vs- Machindra Laxman Nakate | DR/IP | * Issue Notice |
| 29 | E/630/2009 | CCE PUNE II -Vs- Gautam Salecha | DR/C. M. Sharma | * FRESH MATTER |
| 30 | E/631/2009 | CCE PUNE II -Vs- V. Text Weaving & Manufacturing Mills | DR/C. M. Sharma | * FRESH MATTER |

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|----|------------|--|--------------------------|-------------------|
| 31 | E/632/2009 | CCE PUNE II -Vs- Siddhivinayak Polymers Pvt. Ltd. | DR/C. M. Sharma | * FRESH MATTER |
| 32 | E/588/2009 | XL Telecom & Energy Limited -Vs- CCE AURANGABAD | V. Sridharan, /DR | * FRESH MATTER |
| 33 | E/590/2009 | Arihant Udyog -Vs- CCE NASHIK | M.H.Patil /DR | * FRESH MATTER |
| 34 | E/591/2009 | Shri Samart Ashok Bhutada -Vs- CCE NASHIK | M.H.Patil /DR | * FRESH MATTER |
| 35 | E/612/2009 | Godrej & Boyce Mfg. Co. Ltd. -Vs- CCE MUMBAI - II | India Law Alliance /DR | * FRESH MATTER |
| 36 | E/616/2009 | Cadbury India Limited -Vs- CCE MUMBAI - III | IP/DR | * FRESH MATTER |
| 37 | E/618/2009 | CCE PUNE I -Vs- Suessen Asia Pvt. Ltd. | DR/A.B. Nawal & Co. | * FRESH MATTER |
| 38 | E/642/2009 | Blue Star Ltd. -Vs- CCE MUMBAI - III | R.Ravindran /DR | * FRESH MATTER |
| 39 | E/676/2009 | Shri Mithunlal Gupta -Vs- CCE NASHIK | Ashok Kumar Singh /DR | * FRESH MATTER |
| 40 | E/677/2009 | Bhavshakti Steelmines Pvt. Ltd. -Vs- CCE NASHIK | Ashok Kumar Singh /DR | * FRESH MATTER |
| 41 | E/699/2009 | Smt Sushma Chaudhary -Vs- CCE PUNE I | IP/DR | * FRESH MATTER |
| 42 | E/700/2009 | Ajit Inamdar -Vs- CCE PUNE I | IP/DR | * FRESH MATTER |
| 43 | E/701/2009 | Chaitanya Employees Industrial Co-op Society Ltd. -Vs- CCE PUNE I | Vidyadhar S. Apte /DR | * FRESH MATTER |

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**